

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3589

ANSWERED ON:03.09.2012

TOLL TAX

Chaudhary Shri Arvind Kumar; Danve Shri Raosaheb Patil; Patel Shri Deoraj Singh; Singh Shri Vijay Bahadur

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the details of toll tax policy formulated by the Government along with the details of toll plazas located on National Highways (NHs) in the country, State-wise particularly in Madhya Pradesh;
- (b) the details of toll plazas where toll is being charged/collected along with the toll tax collected on various NHs of the country, State-wise including Maharashtra during the last three years and the current year, year-wise;
- (c) whether there is any proposal to suspend collection of toll tax on NHs under expansion/maintenance/development;
- (d) if so, the details thereof and the action taken thereon;
- (e) whether the Government is also contemplating to collect toll tax from all the National Highways in the country; and
- (f) if so, the details thereof along with the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) The toll policy is notified under the National Highways Fee (Determination of Rates and Collection) Rules, 2008 as amended. Copy of the Rules are available at Ministry's website [www.morth.nic.in](http://www.morth.nic.in).

The detail of the fee plazas is at Annexure I.

(b) The desired information is at Annexure-II.

(c) No, Madam.

(d) Does not arise.

(e) & (f) As per NH (Fee) Rules, 2008 user fee is levied on those sections of national highways on which the average investment for upgradation has exceeded Rs. 2.50 crores per Km. at 1st April, 2008 prices only.